

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 138 of 2009

Dated: 8th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

DPSC Limited

... Appellant (s)

Versus

West Bengal Electricity Regulatory Commission

... Respondent (s)

Counsel for the Appellant(s): Dr. Samir Chakraborty, Adv.

Counsel for the Respondent(s): Mr. Pratik Dhar and
Mr. C.K. Rai for WBERC

ORDER

As agreed by the learned counsel for the parties, post the
matter on **08.04.2010**.

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

surekha/balbir